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**15.35 hrs.**

• **CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) BILL, 2004\***

**(Amendment of the Schedule)**

Title: Introduction of Constitution (Scheduled Tribes) order (Amendment) Bill, 2004 (Amendment of the Schedule).

SHRI BASU DEB ACHARIA (BANKURA): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

*The motion was adopted.*

SHRI BASU DEB ACHARIA (BANKURA): I introduce the Bill.

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